

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SPetition for Special Leave to Appeal (C) No. 11304/2018

(Arising out of impugned final judgment and order dated 19-04-2018 in WC No. 14312/2018 passed by the High Court Of Judicature At Allahabad)

INDUSIND MEDIA AND COMMUNICATIONS
LTD. THRU ITS MANAGER

Petitioner

VERSUS

THE STATE OF UTTAR PRADESH INSTITUTIONAL
FINANCE THRU ITS PRINCIPAL SECRETARY & ORS.

Respondents

Date : 27-04-2018 This matter was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner

Dr. Shashwat Bajpai, Adv.
Mr. Rohit Amit Sthalekar, Adv.

For Respondents

UPON hearing the counsel the Court made the following
O R D E R

On mentioning, the matter is taken on Board.

List the matter during the course of next week
before an appropriate Bench as per the roster.

(Deepak Guglani)
Court Master

(H.S. Parasher)
Assistant Registrar